

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 146 OF 2009 &
I.A. Nos. 332, 333, 334, 340, 341, 342, 349, 350, 351, 352, 355, 359, 360 of
2009 & 64 of 2010**

Dated: 11th March, 2010

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. H.L. Bajaj, Technical Member**

In the matter of:

Damodar Valley Corporation.

...Appellant

Versus

Central Electricity Regulatory Commission & Ors.

... Respondents

Counsel for the Appellant(s) :

Mr. S.K. Dholakia, Sr. Adv. with Mr. P.K. Tarafdar,
Mr. J.R. Das, Mr. Swetaketu Mishra,
Ms. Taruna Prasad & Mr. Joydeep Sen

Counsel for the Respondent (s):

Mr. Amit Kapur with Apoorva Mishra for R.7
Mr. Amit Kapur, Mr. Shyamal Sarkar, Mr. Gautam Shoraff,
Ms. Sachin Das for R. 7 & 8

Mr. S. Chandrashekhar, Mr. Rajiv S. Divedi,
for SAIL-BSL

Mr. Sunil Kumar, Sr. Adv. With Mr. Devashish Bharuka &
Mr. Rishad Choudhary for BFCL

Mr. Shyamal Sarkar & Mr. Gautam Shroff for for Jai Balaji
Industries Ltd.

Mr. Shyamal Sarkar & Mr. M. Prahladka for Surya Alloys

Mr. TVS Raghavendra & Mr. Nikhil Nayyar for R.1 - CERC

Mr. Saurabh Mishra for R.4

Mr. Jagdeep Dhankar, Sr. Adv. With Mr. Sunil K. Jain,
Mr. Aneesh Mittal for SAIL (in I.A. 360/09)

Mr. S.B. Upadhyay, Sr. Adv. With Mr. R.R. Dubey for JSEB

Mr. Mohit Kr. Shah, Mr. Ajit Kumar & Mr. Ravi Bhushan
for M/s Dayal Steel (P) Ltd. , M/s Niranjana Hitech (P) Ltd.,
M/s Millenium Ingots & Steels (P) Ltd

Mr. Bhaskar P. Gupta, Sr. Adv, Mr. Sagar Bandyopadhyay, Mr. Tapas Saha, Mr. Hiren Dasan, Mr. Dharendra Kr. Mishra for Objectors / Added Respondents for Shyam Steel Industries; Impex Ferotech Ltd; Impex Steel Ltd.; Vikash Metal & Power Ltd.; SRC Udyog Ltd.; SRC Metallicks (P) Ltd.; Mark Steel Ltd.; Chaapra Ispat (P) Ltd.; Gaurang Alloys and Iron Ltd.; Mihijam Vanaspati Ltd.; BRGD Ingot (P) Ltd.; Hira Concart (P) Ltd.; Sreeramrathi Steel (P) Ltd.; Delanjana Hard Coke (P) Ltd.; Baahubali Ferrotech & Power Ltd.; Shri Badrinarain Alloyed Steel Ltd.; & Nikita Metal (P) Ltd.

ORDER

Heard in part. List the matter for further hearing on **16.03.2010** at 12.00 p.m.

(H.L. Bajaj)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Dated: 11th March, 2010